## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.90/BB/ 2017	-	For compliance of office objections raised by registry	Rul-4 of IB	Ajay Gopaldas Samat(H.U.F.) & Another Vs Maxworth Realty India Ltd.

SL. NAME (IN CAPITAL)			SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	SITENDRA C.P.	Petitioner	Title C.P.
	9900070912		

Counsel for petitioner is present. Shri K.P. Pemmaiah, Advocate has filed vakalat for respondent/Corporate debtor and requested time for filing objections/counter.

List it on 10.11.2017.

MEMBER (J)

MEMBER (T)